

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
CP No. (IB)- 27/10/JPR/2022  
Under Section 10 of IBC, 2016

**In the matter of:**

**Wizard Biotech Pvt. Ltd.**

**...Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Sunil Gogra, Adv.  
For the Respondent : None appeared

**ORDER**

Heard Mr. Sunil Gogra, Adv. appearing on behalf of the Petitioner. An affidavit of service has been filed by the Applicant in proof of service to the Respondent by order dated 15.02.2023. Learned counsel for the Applicant was directed to serve notice to all the Respondents. There is no representation on behalf of the Respondents. In the interest of justice, learned counsel for the Applicant is directed to serve the order of today's proceeding to all the Respondents. List the matter on 19.12.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

November 17, 2023